



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/91/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar.

Dated Guwahati the 3rd January, 2020.

Sub: **Casual leave.**

Ref:- Your letter No. SMACT/18/IV/1/714 Dated, 23rd December, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 21.12.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/92/A, dated 3.1.20

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)
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